

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1242
TO BE ANSWERED ON 27.07.2022

PENDING DUES OF TAMIL NADU UNDER MGNREGA

1242 SHRI K.R.N. RAJESHKUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Ministry of Rural Development is providing financial assistance to the States under MGNREGA scheme;
- (b) if so, whether there is any pending amount that has to be disbursed to the State of Tamil Nadu during last three years; and
- (c) if so, by when these amount will be disbursed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

As per Section 22 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005, the Central Government shall meet the cost of the following:

- i. the amount required for payment of wages for unskilled manual work under the Scheme;
- ii. up to three-fourths of the material cost of the Scheme including payment of wages to skilled and semi-skilled workers subject to the provisions of Schedule II;
- iii. such percentage of the total cost of the Scheme as may be determined by the Central Government towards the administrative expenses, which may include the salary and allowances of the Programme Officers and his supporting staff, the administrative expenses of the Central Council, facilities to be provided under Schedule II and such other item as may be decided by the Central Government.

(b) & (c): As on 21.07.2022, there is no pending liability for wage component under Mahatma Gandhi NREGS for State of Tamil Nadu. As per NREGASoft, an amount of Rs. 91.07 crore is pending liability for material component in current financial year 2022-23 (as on 21.07.2022).

In the current financial year 2022-23 (as on 21.07.2022), an amount of Rs. 3,328.62 crore has been released to the State of Tamil Nadu under Mahatma Gandhi NREGS.

Fund release to the States is a continuous process and Central Government is committed in making funds available to States for the implementation of the Scheme.
